

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

201.IA/440/2024 C.P. (IB)/1390(MB)2020

IN THE MATTER OF

Beacon Trusteeship Limited

Vs

Radius Estates and Developers Private Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 04.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:- Adv. Pooja Yadav (VC)

For the Respondent No.1:- Adv. Kanu Upadhyaya (VC)

ORDER

IA 440/2024:-

In terms of the order dated 01.07.2024, the respondents have tendered their written submissions. Reserved for orders.

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)